NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 138(ND)11 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2016

NAME OF THE COMPANY: M/s Kamaljit Sachdeva & Ors. V/s. M/s. Kewal Automobiles Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 634A

S.NO	D. NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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λ.	Amayir Som	Asvocer	Rtitin.	Anny
	Vinni Sachdera	Authorised Reprosentation		Vine.
	mana	representat	ive	

ORDER

None appears. List on 16.09.2016 for further consideration.

Sa

(R.Varadharajan) Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)